

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE PUNE.

ORIGINAL APPLICATION NO. 36 OF 2026 (WZ)

DISTRICT : PUNE

MIT Art Design Technology University (MIT ADT), Pune

APPLICANT

VERSUS

Grampanchayat, Lonikalbhor
And Others

RESPONDENTS

INDEX

Sr. No.	Particulars of documents	Exhibit	Page Nos.
1)	Memo of Affidavit in reply on behalf of respondent No. 5	--	155 To 171
2)	The copies of the correspondences made by the answering respondent and by other respondents.	"AR-1"	172 To 207.
	LAST PAGE		[207]

Date : /07/2026

Place : Pune

Maheshkumar S. Sonawane

Advocate for respondent No. 5





BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE PUNE.

ORIGINAL APPLICATION NO. 36 OF 2026 (WZ)

DISTRICT : PUNE

MIT Art Design Technology University (MIT ADT), Pune

APPLICANT

VERSUS

Grampanchayat, Lonikalbhor
And Others

RESPONDENTS

AFFIDAVIT IN REPLY ON BEHALF OF
RESPONDENT NO. 5

I, Shri.Shekhar Madhav Shelar, Age : 35 years, Occu.:
Service, working as Block Devolpment Officer, Panchayat Samiti
Haveli ,Zilla Parishad Pune, District Pune, R/o : Pune, Tq. and District
Pune, do hereby state on oath as under :

1. I say that, the answering respondent is filing the affidavit
in reply after having gone through the contents of the Original
Application and the documents annexed with the Original
Application.

2. At the outset, I say that, the answering respondent denies
the contention and allegations made against the answering respondent.
The contentions and allegations made against the answering
respondents, which are not specifically denied may not be treated as
admitted one.

3. I say that, the appropriate measures have been taken to prevent the pollution in a respect of the dumping and burning of solid waste. The answering Respondent No. 5 (Zilla Parishad, Pune) values environmental sustainability and is actively executing statutory mechanisms under the Solid Waste Management (SWM) Rules, 2016. Immediate remedial measures have been applied to address the waste-disposal and burning issues highlighted adjacent to the Mula-Mutha riverbed near the Applicant's campus.

4. I say that, from March 5, 2026, the Gram Panchayat Loni Kalbhor and Gram Panchayat Kadamvakwasti have entirely stopped dumping daily collected waste at the Gairan Gut No. 113 site. All daily solid waste generated within these two local jurisdictions is now systematically transferred, diverted, and offloaded at the Hadpsar Waste Depot for scientific processing.

5. I say that, to secure a long-term processing solution, a joint proposal was formally submitted by the Zilla Parishad vide Letter dated 17/06/2026, to the Commissioner of the Pune Metropolitan Region Development Authority (PMRDA). This seeks the allotment of Gairan Gut No. 2031, covering an area of 0.80 Are located at Loni Kalbhor, exclusively for solid waste management infrastructure.

6. I say that, the Zilla Parishad, Pune, along with regional administrative and revenue authorities, has conducted immediate inspections and monitoring to prevent environmental non-compliance.





158

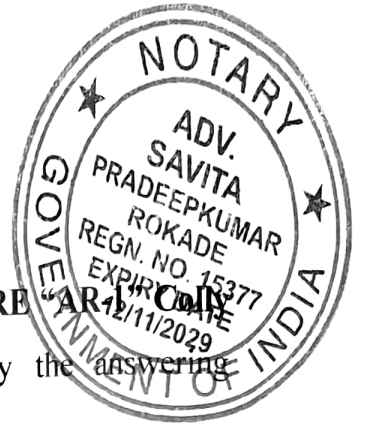
Date	Administrative Authority / Action Taken	Core Outcomes & Regulatory Mandates
29/10/2025	The Deputy Chief Executive Officer (Panchayat), ZP Pune (Letter No. ZP/Pancha/Est-9/E-2292788/2025)	Directed the Block Development Officer (BDO), Panchayat Samiti Haveli, to initiate immediate inquiry and corrective deployment.
30/10/2025	Block Development Officer (BDO), Haveli (Letter No. PS/SwachhaBharat/209/2025)	Issued immediate preventive notices to Gram Panchayat Kadamvakwasti and Loni Kalbhor regarding the proximity of the waste site to MIT Vishwashanti Gurukul World School and its potential health hazards.
07/12/2020 & Subsequent	Chief Executive Officer, ZP Pune (Letter No. PS/SwachhaBharat/400/2020 forwarded by MPCB Outward-201110-FTS-0016)	Issued strict preventive circulars ordering both Gram Panchayats to ensure no solid waste is dumped into the Mula-Mutha river and no open burning of waste occurs.
17/12/2019 & /28/05/22	Village Development Officer Grampanchayat Lonikalbhor Letter	Collector Office, Pune For Gairan Land Demand Gat no 113 & 2031
02/01/2026	Receipt of Formal Representation from Applicant.	Communication was acknowledged under Letter No. MITADU/Aca./2025-26/1124.
10/02/2026	Joint Site Inspection (On-Site Verification Survey)	Physical site survey completed jointly by BDO Haveli, Sub-Divisional Officer (SDO) Haveli, Tehsildar Loni Kalbhor, MIT University Representatives, and office-bearers of both Gram Panchayats.
27/02/2026	Joint Planning and Resolution Meeting.	Convened by SDO Haveli and BDO Haveli. Resolved to conduct

		immediate boundary demarcation of Gairan Gut No. 113 via the Land Records Department and ordered alternative waste transport mechanisms.
01/03/2026	Sub-Regional Officer, MPCB Pune-II Compliance Mandate.	Communicated via Letter No. 260301 FTS 0075-2 to Project Director, Jal Jeevan Mission, ZP Pune, directing strict enforcement of SWM Rules, 2016.
09/03/2026 & 10/03/2026	Evaluation Meetings & Inspections.	BDO Haveli executed on-site inspections and issued immediate compliance directives.
12/03/2026	BDO Haveli Enforcement Order.	Issued formal Letter No. PS/SwachhaBharat/51/2026 directing scientific collection, classification, processing, and disposal of daily municipal solid waste.
12/03/2026	Expert Consultation and Advisory Meeting.	Organized by Project Director, Jal Jeevan Mission, ZP Pune. Solid waste management experts provided technological models to ZP members, Sarpanches, Gram Sevaks, and local residents..
April 2026	Formulation of Detailed Project Report (DPR)	Appointed a specialized external consultant agency to draft a comprehensive combined DPR for Gut No. 2031 to handle waste processing for both villages.



A handwritten signature in black ink, consisting of a series of loops and a final horizontal stroke.

160



Hereto annexed and marked as ANNEXURE A-1 only are the copies of the correspondences made by the answering respondent and by other respondents.

7. I say that, the contentions that, answering respondent issued written administrative directions ensuring that no unsegregated solid waste enters the Mula-Mutha river course. Dumping at the disputed riverbed location was completely halted on March 5, 2026. It is submitted that, following the field inspections on February 10, 2026, and March 10, 2026, strict orders were issued under the SWM Rules, 2016, making Gram Panchayat executives personally liable for any open burning incidents. Revenue authorities have been engaged to carry out boundary demarcation of Gairan Gut No. 113 to protect the river buffer zones from future encroachments.

8. I say that, the authorities proactively accelerated the long-term solution by preparing a Detailed Project Report (DPR) in April 2026. The land allocation proposal for Gut No. 2031 is currently pending regular approval. In light of the prompt, preventative, and remedial measures executed by the Zilla Parishad, Pune, it is respectfully prayed that this Hon'ble Tribunal may be pleased to dispose of the Original Application filed by the applicant.

9. I say that, the answering respondent craves leave and liberty to add, amend, alter, delete and modify any of the contents / pleading of the present Affidavit in reply as and when occasion arises with the prior permission of the Hon'ble Tribunal.

10. In view of these facts and circumstances and in view of the documents placed on record by the answering respondent showing

170

that, the care has been taken to see that, there should not be dumping waste as alleged by the applicant, the present Original Application is required to be disposed off.

Hence, this affidavit in reply on behalf of the respondent

No. 5.

Place : Pune

Date: - /07/2026

Submitted by :


Deponent

Maheshkumar S. Sonawane,
Advocate for respondent No. 5



170

VERIFICATION

I, Shekhar M. Shelar, Age : 35 years, Occu.:
Service, working as Block Development Officer, Zilla Parishad, Pune,
District Pune, R/o : Pune, Tq. and District Pune, do hereby state on
solemn affirmation that, the contents of this Affidavit in reply from
para No. 1 to 9 are read over and explained to me by my advocate in
Marathi language and the same are true and correct to the best of my
knowledge and as per the office record available with me.

Hence verified on this th day of July, 2026 at

Pune.

Identified and
Explained by :

Deponent

Maheshkumar S. Sonawane
Advocate

BEFORE ME

SP Rokade
SAVITA PRADEEPKUMAR ROKADE
ADVOCATE & NOTARY
GOVT. OF INDIA
PUNE, MAHARASHTRA

Noted & Registered
At Serial Number.....
Reg. No. 4029/2026
Book No. 03

13 JUL 2026



NOTARIAL

NOTARIAL

NOTARIAL

NOTARIAL

NOTARIAL

172



पुणे जिल्हा परिषद, पुणे
ग्रामपंचायत विभाग

"यशवंतराव चव्हाण भवन" १ वेलस्ली रोड कॅम्प, पुणे - १



फोन नंबर - ०२० - २६१३१९८४

ई-मेल - vptpunezp1@gmail.com

जा.क्र.जिप/पंचा/आस्था-०९/ E- २२९२७८८ /२०२५

पंचायत समिती, हवेली

विभाग B.M.

आवक क्र.
501

मा.जिल्हाधिकारी संदर्भ

दिनांक 28 OCT 2025

अधीक्षक

उप-अधीक्षक

सहा. म.वि.अ.

म.वि.अ.

प्रति,

गट विकास अधिकारी
पंचायत समिती हवेली
जिल्हा पुणे.

विषय :- पुणे जिल्ह्यातील हवेली तालुक्यातील मौजे कदमवाकवस्ती आणि मौजे लोणीकाळभोर ग्रामपंचायती अतर्गत एम आय टी विश्वशांती गुरुकुल वर्ल्ड स्कूल संकुलालगत असलेल्या मुळा-मुठा नदीपात्रातील कचरा डेपोमुळे होणा-या प्रदूषणाबाबत.

संदर्भ :- तहसिलदार (सर्वसाधारण शाखा), जिल्हाधिकारी कार्यालय, पुणे
क्र.पसह/कावि/१७२९/२०२५ दि.२३/०९/२०२५ रोजीचे पत्र.

उपरोक्त विषया बाबतचे पत्र या कार्यालयाकडे प्राप्त झालेले आहे. प्रस्तुत प्रकरणी पत्राचे अवलोकन करता सदर पत्रातील मुद्द्यावर कार्यवाही करणे आपले कार्यालयाचे कार्यक्षेत्रातील बाब असल्याने अर्जादार याचे तक्रारीचे अनुषंगाने आपण योग्य ती चौकशी व कार्यवाही करुन प्रस्तुत प्रकरणाचा झडताळ तात्काळ या कार्यालयास सादर करणेत यावा.

Digitally signed by
BHUSHAN BHIMSEN JOSHI
Date: 08-10-2025

12:20:14

(भूषण जोशी)

उपमुख्य कार्यकारी अधिकारी (पंचायत)
पुणे जिल्हा परिषद, पुणे

प्रत :- विश्वशांती गुरुकुल वर्ल्ड स्कूल MA संकुल लोणी काळभोर ता.हवेली जि.पुणे - ४१२२०५.

२/- संदर्भित अर्जावर पत्रात नमूद केलेनुसार पुढील आवश्यक त्या चौकशी कामी/ कार्यवाहीसाठी पाठविण्यात आलेला आहे तरी आपण सदर अर्जाच्या अनुषंगाने आवश्यक त्या पुराव्याच्या कागदपत्रासह पंचायत समिती हवेली याच्या कार्यालयाशी संपर्क साधावा.

173

75
आज़ादी का
अमृत महोत्सव



पंचायत समिती हवेली, पुणे
विभाग- स्वच्छ भारत मिशन (ग्रामीण)

यशवंतराव चव्हाण भवन, जुनी जिल्हा परिषद इमारत, सोमवार पेठ, पुणे - ४११०११

bdohaveli@gmail.com

havelibre@gmail.com

जा.क्र./पंस/स्वभामि/२०८/२०२५

दि. ३०/१०/२०२५

प्रति,

सरपंच /ग्रामपंचायत अधिकारी

ग्रामपंचायत -कदमवाकवस्ती,लोणीकाळभोर

ता.हवेली, जि.पुणे.

विषय- ग्रा.पं. कदमवाकवस्ती व लोणीकाळभोर अंतर्गत एमआयटी विश्वशांती गुरुकुल वर्ल्ड स्कूल
संकुलालगत असलेल्या मुळा-मुठा नदीपात्रातील कचरा डेपोमुळे होणारे प्रदुषण बाबत.

संदर्भ- मा.उपमुख्य कार्यकारी अधिकारी (पंचा.) जि.प.पुणे यांचे

जा.क्र.जिप/पंचा/आस्था-०९/E-२२९२७८८/२०२५ प्राप्त दि.२९/१०/२०२५.

उपरोक्त विषयान्वये मौजे कदमवाकवस्ती आणि मौजे लोणीकाळभोर हद्दीतील एमआयटी विश्वशांती गुरुकुल वर्ल्ड स्कूल संकुलालगत असलेल्या मुळा मुठा नदीपात्रातील आपले ग्रामपंचायतीच्या डंपींगकचरा डेपोमुळे प्रदुषण होत असून सदर बाब विद्यार्थ्यांच्या आरोग्यास घातक असलेबाबत या कार्यालयाकडे तक्रार प्राप्त झाली आहे. याबाबत आपले स्तरावरून तात्काळ प्रतिबंधात्मक उपाययोजना करून तसा वस्तुनिष्ठ अहवाल या कार्यालयास करावा.

शेखर शेळार

गटविकास अधिकारी (निवड.शे.)

पंचायत समिती हवेली,पुणे

पंचायत समिती हवेली, पुणे
विभाग- स्वच्छ भारत मिशन (ग्रामीण)

जा.क्र.पस/स्वभामि/400/2020

दि.7/12/2020

प्रति,

ग्रामसेवक/ग्रामविकास अधिकारी
ग्रामपंचायत-कदमवाकवस्ती,लोणीकाळभोर
ता.हवेली,जि.पुणे

विषय- मोजे कदम वाकवस्ती व लोणीकाळभोर या ग्रामपंचायतच्या घरगुती कचरा
प्रदुषणा बाबत..

संदर्भ-मा.उपमुख्य कार्यकारी अधिकारी (पा.व स्व.),जि.प.पुणे यांचेकडील पत्र
जा.क्र.जिप/तक्रार/699/2020 दि.25/11/2020

उपरोक्त संदर्भीय विषयान्वये तुमचे ग्रामपंचायतीमधील घरगुती कचरा प्रदुषणा बाबत श्री मंगेश कराड,लोणी,पुणे यांनी उप प्रादेशिक अधिकारी,प्रदुषण नियंत्रण मंडळ,पुणे यांचे कार्यालयाकडे तक्रार अर्ज सादर केला आहे.तुमचे ग्रामपंचायतीमधील घरगुती कचरा तसेच हॉटेल मधून निघणारा घनकचरा अशास्त्रीय पध्दतीने मुळा-मुठा नदीमध्ये टाकला जातो तसेच पावसाळ्यामध्ये घनकचरा उघड्यावर टाकून जाळला जातो अशा प्रकारची तक्रार केली आहे

तुम्हाला ज्ञात आहे की घनकचरा व्यवस्थापना बाबत जनजागृती करणेची व घनकचरा व्यवस्थापन योग्य पध्दती करणेची जबाबदारी ग्रामपंचायतीची आहे,सदरची तक्रार गंभीर असून या बाबत तुम्ही जनजागृती करावी तसेच मुळा-मुठा नदीत कचरा टाकला जाणार नाही तसेच उघड्यावर जाळला जाणार नाही याची दक्षता घ्यावी या तक्रारीचे निगमन करून त्याचा सचित्र अहवाल या कार्यालया सादर करावा तसेच त्याची प्रत सदरभिय कार्यालय तसेच उप प्रादेशिक काराड,एम.आय.टी,युनिव्हर्सिटी लोणी,पुणे यांना सादर करावी याची नोंद घ्यावी.

गटविकास अधिकारी (उ.श्रं.)
पंचायत समिती हवेली,पुणे

प्रति,

श्री मंगेश कराड
एम.आय.टी.एडीटी,
युनिव्हर्सिटी लोणी,ता.हवेली,जि.पुणे

Shri. Kumbhar. 15/12/20

Disarm with
me .imp .we
may have to go
to high court

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

उप-प्रादेशिक कार्यालय, पुणे-२

दुरध्वनी क्र. ०२०-२५८११०२९

फॅक्स क्र. ०२०-२५८११७०७

ई-मेल: sropune2@mpcb.gov.in



दुसरा मजला, जोगसॅटर

पुणे-मुंबई रोड, वाकडेवाडी

पुणे-४११००३

संकेत स्थळ: www.mpcb.gov.in

जाक्र:उप्राका-२/ [201110-FIS-0016]

दिनांक:-

प्रति,

मा. मुख्य कार्यकारी अधिकारी,

जिल्हा परिषद, पुणे

विषय :- मौजे कदम वाकवस्ती व लोणी काळभोर या ग्रामपंचायतच्या घरगुती घनकचरा प्रदूषणाबाबत...

संदर्भ :- श्री. मंगेश कराड, एम.आय.टी. एडीटी, युनिव्हर्सिटी लोणी, पुणे यांचा तक्रार अर्ज महोदय,

उपरोक्त विषयान्वये, श्री. मंगेश कराड, एम.आय.टी. एडीटी, युनिव्हर्सिटी लोणी, पुणे यांचा मौजे कदम वाकवस्ती व लोणी काळभोर या ग्रामपंचायतच्या घरगुती घनकचरा प्रदूषणाबाबतचा तक्रार अर्ज प्राप्त झाला आहे. सदर अर्जामध्ये तक्रारदार यांनी मौजे कदम वाकवस्ती व लोणी काळभोर ग्रामपंचायत हद्दीतील घरगुती तसेच हॉटेलमधून निघणारा घनकचरा अशास्त्रीय पद्धतीने मुळा-मुठा नदीमध्ये टाकला जात असल्याबद्दल व पावसाळ्यामध्ये घनकचरा उघडयावर टाकून जाळला जात असल्याबद्दलही नमूद केले आहे. सोबत तक्रार अर्ज व फोटोग्राफ जोडलेले आहेत.

आपणांस विनंती की, आपले स्तरावर योग्य ती कारवाई करावी व त्याची प्रत या कार्यालयास द्यावी.

सोबत: वरीलप्रमाणे

आपला विश्वासू

[Signature]

उप-प्रादेशिक अधिकारी, पुणे-२

प्रत माहितीस्तव सविनय सादर

- प्रादेशिक अधिकारी, मप्रनि मंडळ, पुणे

ग्रामसेवक मौजे कदम वाकवस्ती / मौजे लोणी काळभोर ता. हवेली, जि. पुणे - आपणांस सुचित करण्यात येते की, आपल्या ग्रामपंचायत हद्दीमधून निर्माण होणा-या नागरी घनकच-याचे शास्त्रोक्त पद्धतीने विल्हेवाट लावावी व त्याचा अहवाल या कार्यालयास सादर करावा.

प्रत अग्रेषित- श्री. मंगेश कराड, एम.आय.टी. एडीटी, युनिव्हर्सिटी लोणी, पुणे

6A05 00019246

भारत INDIA
₹5.00

P686505



67
2811112011

4A

ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे ४१२ २०१. फोन नं. : ०२०-२६९९३२७०

ISO - 9001:2015

ग्रामपंचायत लोणी काळभोर

स्थापना ७/११/१९३६

सरपंच

सौ. अश्विनी गणेश गायकवाड

ashwinigaikwad5544@gmail.com
Mobile : 9881993398

उपसरपंच

सौ. सिमा संतोष काळभोर

Email : seemakalbhor01@gmail.com
Mobile : 9767593679

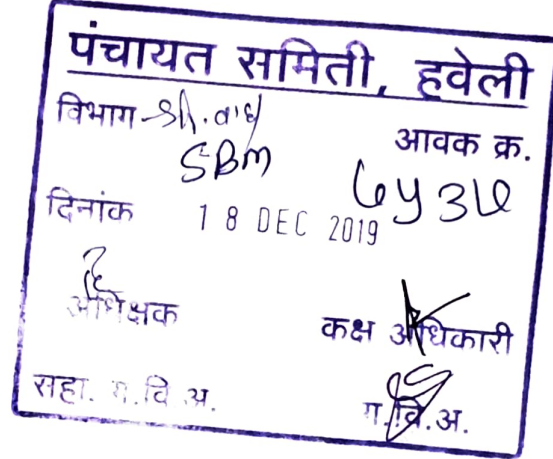
ग्रामविकास अधिकारी

श्री. डी. के. पवार

Email : pawardk1666@gmail.com
Mobile : 9527674660



दि. १७/१२/२०१९



मा. जिल्हाधिकारी साहेब

पुणे जिल्हा, पुणे

द्वारा

मा. गटविकास अधिकारी (उ.श्रे.)

पंचायत समिती हवेली.

विषय :- घनकचरा व्यवस्थापन अंतर्गत घनकचऱ्यावरील प्रक्रिया प्रकल्पासाठी जागा मिळणेबाबत..

रिपोर्ट :- सरपंच, ग्रामपंचायत लोणी काळभोर ता-हवेली, जि-पुणे

महोदय,

उपरोक्त विषयास अनुसरून आपणास नम्रपणे विनंती करणेत येते कि, मौजे लोणी काळभोर ता-हवेली, जि-पुणे येथे गट नं. ११३ हा सरकारी म्हणून आहे. सदर जागेपैकी किमान २ एकर जागा घनकचऱ्यावर प्रक्रिया प्रकल्पासाठी आवश्यकता आहे, तरी कृपया सदर जागेपैकी २ एकर (० हे ८० आर) जागा ग्रामपंचायतीला घनकचरा प्रक्रिया प्रकल्पासाठी मिळावी हि विनंती.

आपले नम्र

सोबत :- १) गट नं ११३ चा उतारा

२) ग्रामपंचायत दि. २५/११/२०१९ चा ठराव जोडून देत आहे.

(Signature)

ग्रामविकास अधिकारी

ग्रामपंचायत लोणी काळभोर, ता. हवेली जि. पुणे

(Signature)

सरपंच



ग्रामपंचायत लोणी काळभोर

स्थापना ७/११/१९३६

ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे ४१२ २०१. फोन नं. : ०२०-२६९९३२७०

ISO - 9001:2015

सरपंच

सौ. अश्विनी गणेश गायकवाड

ashwinigaikwad5544@gmail.com
Mobile : 9881993398

उपसरपंच

सौ. सिमा संतोष काळभोर

Email : seemakalbhore01@gmail.com
Mobile : 9767593679

ग्रामविकास अधिकारी

श्री. डी. के. पवार

Email : pawardk1686@gmail.com
Mobile : 9527674660

जा. क्र. :

ता. १७/१२/२०१९

ग्रामसभा ठराव नक्कल

ग्रामपंचायत लोणी काळभोर ता- हवेली, जि-पुणे

सभेची तारीख- २५/११/२०१९ सभेची वेळ-११.००

सभेचे स्थळ- ग्रामपंचायत सभागृह ग्रामपंचायत लोणी काळभोर

सभेचे अध्यक्ष- सौ.- अश्विनी गणेश गायकवाड

विषय नं.	ठराव नं.	ऐनवेळी मान्यवर अध्यक्षांच्या परवानगीने येणारे विषय
१३/१		घनकचरा व्यवस्थापन प्रकल्पासाठी जागा मागणी करणेबाबत... आपले ग्रामपंचायत कार्यक्षेत्रातील लोकसंख्या दिवसेंदिवस वाढत असून सध्याची लोकसंख्या अंदाजे ४०,००० चे आसपास आहे. त्यामुळे गावात घनकचऱ्याचा फार मोठा प्रश्न निर्माण झालेला आहे. घनकचऱ्याची विल्हेवाट लावण्यासाठी पुरेशी जागा ग्रामपंचायतीकडे उपलब्ध नाही. ग्रामपंचायत कार्यक्षेत्रात नदीलगत गट नं ११३ मध्ये एकूण एवढे क्षेत्र आहे. पैकी साधारणतः दोन एकर जागा घनकचरा प्रकल्पासाठी आवश्यक आहे. कारण सध्या साधारणतः दररोज किमान १० टनापर्यंत कचरा गोळा होत आहे. तरी सदर प्रकल्पासाठी मा. जिल्हाधिकारी साहेब पुणे यांचेकडे गट नं ११३ मधील किमान २ एकर जागा सदर घनकचरा व्यवस्थापन प्रकल्पासाठी मागणी करणेत यावी त्यास या सभेची मान्यता असे. सूचक- श्री. योगेश नाना काळभोर अनुमोदक- श्री. बाळासाहेब जयवंत काळभोर ठराव सर्वानुमते मंजूर

येणेप्रमाणे ठरावाची खरी नक्कल असे

ग्रामविकास अधिकारी

ग्रामपंचायत लोणी काळभोर, ता. हवेली जि. पुणे

सरपंच

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७९ यातील नियम ५, ६ आणि ७]

गाव लोणी काळभोर

तालुका हवेली

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	खाते क्रमांक ८८८
११३		स	सरकार ९	कुळाचे नाव खंड क. पै.
शेताचे स्थानिक नाव	लागवडीयोग्य क्षेत्र	हेक्टर	आर	इतर अधिकार
एकूण				
पोटखराब (लागवडीयोग्य नसलेले)-				
वर्ग (अ)	..	७- ३४		
वर्ग (ब)	..			
एकूण	..	७- ३४		
आकारणी	..	रुपये	पैसे	
जुडी किंवा विशेष आकारणी	..			
				सीमा आणि भूमापन चिन्हे

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७९ यातील नियम २९]

वर्ष	हंगाम	पिकांखालील क्षेत्रांचा तपशील										लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन करणाराचे नाव	शेरा
		मिश्र पिकांखालील क्षेत्र						निर्मेल पिकांखालील क्षेत्र				एकरूप	क्षेत्र			
		मिश्र पिकांचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पट्टक पिके व प्रत्येका-खालील क्षेत्र			पिकाचे नाव	जल सिंचित	अजल सिंचित						
					पिकाचे नाव	जल सिंचित	अजल सिंचित									
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६	
		हे. आ.	हे. आ.		हे. आ.	हे. आ.			हे. आ.	हे. आ.		हे. आ.				
२०११									५५							
२०१२									५५							
२०१३									५५							
२०१३									५५							
२०१४									५५							
२०१४									५५							
२०१५									५५							
२०१५									५५							
२०१६									५५							

ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे ४१२ २०१. फोन नं. : ०२०-२६९९३२७०

ISO - 9001:2015

ग्रामपंचायत लोणी काळभोर

स्थापना ७/११/१९३६

सरपंच

सौ. अश्विनी गणेश गायकवाड

ashwinigaikwad5544@gmail.com
Mobile : 9881993398

उपसरपंच

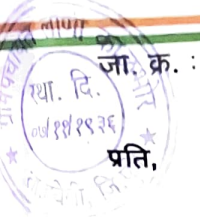
सौ. सिमा संतोष काळभोर

Email : seemakalbhor01@gmail.com
Mobile : 9767593679

ग्रामविकास अधिकारी

श्री. डी. के. पवार

Email : pawardk1666@gmail.com
Mobile : 9527674660



दि. १७/१२/२०१९

मा. जिल्हाधिकारी साहेब

पुणे जिल्हा, पुणे

द्वारा

मा. गटविकास अधिकारी (उ.श्रे.)

पंचायत समिती हवेली.

विषय :- घनकचरा व्यवस्थापन अंतर्गत घनकचऱ्यावरील प्रक्रिया प्रकल्पासाठी जागा मिळणेबाबत..

रिपोर्ट :- सरपंच, ग्रामपंचायत लोणी काळभोर ता. हवेली, जि. पुणे

महोदय,

उपरोक्त विषयास अनुसरून आपणास नम्रपणे विनंती करणेत येते कि, मौजे लोणी काळभोर ता. हवेली, जि. पुणे येथे गट नं. ११३ हा सरकारी म्हणून आहे. सदर जागेपैकी किमान २ एकर जागा घनकचऱ्यावर प्रक्रिया प्रकल्पासाठी आवश्यकता आहे, तरी कृपया सदर जागेपैकी २ एकर (० हे ८० आर) जागा ग्रामपंचायतीला घनकचरा प्रक्रिया प्रकल्पासाठी मिळावी हि विनंती.

आपले नम्र

सोबत :- १) गट नं ११३ चा उतारा

२) ग्रामपंचायत दि. २५/११/२०१९ चा ठराव जोडून देत आहे.

(Signature)

ग्रामविकास अधिकारी

ग्रामपंचायत लोणी काळभोर, ता. हवेली जि. पुणे

(Signature)

सरपंच

ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे ४१२ २०१. फोन नं. : ०२०-२६९९३२७०

ISO - 9001:2015

सरपंच

उपसरपंच

ग्रामविकास अधिकारी

ग्रामपंचायत लोणी काळभोर

स्थापना ७/११/१९३६

सौ. अश्विनी गणेश गायकवाड

सौ. सिमा संतोष काळभोर

श्री. डी. के. पवार

ashwinigaikwad5544@gmail.com
Mobile : 9881993398

Email : seemakalbhor01@gmail.com
Mobile : 9767593679

Email : pawardk1666@gmail.com
Mobile : 9527674660

जा. क्र. :

ता- १७/१२/२०१८

ग्रामसभा ठराव नक्कल

ग्रामपंचायत लोणी काळभोर ता- हवेली, जि-पुणे

सभेची तारीख- २५/११/२०१९ सभेची वेळ-११.००

सभेचे स्थळ- ग्रामपंचायत सभागृह ग्रामपंचायत लोणी काळभोर

सभेचे अध्यक्ष- सौ.- अश्विनी गणेश गायकवाड

विषय नं.	ठराव नं.	ऐनवेळी मान्यवर अध्यक्षांच्या परवानगीने येणारे विषय
१३/१		घनकचरा व्यवस्थापन प्रकल्पासाठी जागा मागणी करणेबाबत... आपले ग्रामपंचायत कार्यक्षेत्रातील लोकसंख्या दिवसेंदिवस वाढत असून सध्याची लोकसंख्या अंदाजे ४०,००० चे आसपास आहे. त्यामुळे गावात घनकचऱ्याचा फार मोठा प्रश्न निर्माण झालेला आहे. घनकचऱ्याची विल्हेवाट लावण्यासाठी पुरेशी जागा ग्रामपंचायतीकडे उपलब्ध नाही. ग्रामपंचायत कार्यक्षेत्रात नदीलगत गट नं ११३ मध्ये एकूण एवढे क्षेत्र आहे. पैकी साधारणतः दोन एकर जागा घनकचरा प्रकल्पासाठी आवश्यक आहे. कारण सध्या साधारणतः दररोज किमान १० टनापर्यंत कचरा गोळा होत आहे. तरी सदर प्रकल्पासाठी मा. जिल्हाधिकारी साहेब पुणे यांचेकडे गट नं ११३ मधील किमान २ एकर जागा सदर घनकचरा व्यवस्थापन प्रकल्पासाठी मागणी करणेत यावी त्यास या सभेची मान्यता असे. सूचक- श्री. योगेश नाना काळभोर अनुमोदक- श्री. बाळासाहेब जयवंत काळभोर ठराव सर्वानुमते मंजूर

येणेप्रमाणे ठरावाची खरी नक्कल असे.

Signature
ग्रामविकास अधिकारी
ग्रामपंचायत लोणी काळभोर, ता. हवेली जि. पुणे

Signature
सरपंच

गाव नमुना सात (अधिकार अभिलेख पत्रक)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७९ यातील नियम १५, १६ आणि ७]

गाव लोणीकाळभोर

तालुका हवेली

भूमापन क्रमांक	भूमापन क्रमांकाचा उपविभाग	भूधारणा पद्धती	भोगवटादाराचे नाव	खाते क्रमांक ८८८
११३		स	सरकार ९	कुळाचे नाव खंड
शेताचे स्थानिक नाव				ह. प.
लागवडीयोग्य क्षेत्र	हेक्टर	आर		इतर अधिकार
.....				
.....				
.....				
एकूण				
पोटखराब (लागवडीयोग्य नसलेले)-				
वर्ग (अ) ..	७-३४			
वर्ग (ब) ..				
एकूण ..	७-३४			
आकारणी ..	रुपये	पैसे		सीमा आणि भूमापन चिन्हे
जुडी किंवा विशेष आकारणी ..				

गाव नमुना बारा (पिकांची नोंदवही)

[महाराष्ट्र जमीन महसूल अधिकार अभिलेख आणि नोंदवह्या (तयार करणे व सुस्थितीत ठेवणे) नियम, १९७९ यातील नियम २९]

पिकाखालील क्षेत्रांचा तपशील																लागवडीसाठी उपलब्ध नसलेली जमीन		जल सिंचनाचे साधन	जमीन कारणाचे नाव	शेरा
वर्ष	हंगाम	मिश्र पिकाखालील क्षेत्र						निर्भळ पिकाखालील क्षेत्र			जमीन									
		मिश्रणाचा संकेत क्रमांक	जल सिंचित	अजल सिंचित	पटक पिके व प्रत्येका-खालील क्षेत्र			पिकाचे नाव	जल सिंचित	अजल सिंचित	स्वरूप	क्षेत्र								
					पिकाचे नाव	जल सिंचित	अजल सिंचित													
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६					
			हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.	हे. आ.		हे. आ.								
११										५५				५						
१२										५५				५						
१३										५५				५						
१३										५५				५						
०१४										५५				५						
१४										५५				५						
१५										५५				५						
१५										५५				५						
०१६										५५				५						

ग्रामपंचायत लोणी काळभोर

ता. हवेली, जि. पुणे - ४१२ २०९. फोन नं.: ०२०-२६९९३२७०

ISO-9001:2015



सरपंच

मौ. आधुरी राजेंद्र काळभोर
madhurikalbhori77@gmail.com
Mob.: 7709119999

उपसरपंच

सौ. संगिता सग्वाराम काळभोर
sagarkalbhori034@gmail.com
Mob.: 9112015505

ग्रामविकास अधिकारी
श्री. जे. एच. बोरावणे
jhorawane@gmail.com
Mob.: 9975419809

दि. २८/०५/२०२२

प्रति,

मा. जिल्हाधिकारी साहेब

पुणे जिल्हा, पुणे

द्वारा,

मा. गटविकास अधिकारी (उ.श्रे)

पंचायत समिती हवेली, पुणे,

विषय- घनकचरा व्यवस्थापन अंतर्गत घनकच-यावरील प्रक्रिया प्रकल्पासाठी व मैला गाळ प्रक्रिया प्रकल्पासाठी जागा मिळणे बाबत.

रिपोर्ट सरपंच ग्रामपंचायत लोणी काळभोर

महोदय,

उपरोक्त विषयास अनुसरून आपणास नम्र पणे विनंती करणेत येते की, मौजे लोणी काळभोर ता. हवेली जि. पुणे येथे गट नं. २०३१ हा सरकारी म्हणून आहे. सदर जागेपैकी किमान १ हेक्टर जागा घनकचरा प्रक्रिया प्रकल्पासाठी व मैला गाळ प्रक्रिया प्रकल्पासाठी आवश्यकता आहे. तरी कृपया सदर जागेपैकी १ हेक्टर जागा ग्रामपंचायतीला घनकचरा प्रक्रिया प्रकल्पासाठी व मैला गाळ प्रक्रिया प्रकल्पासाठी मिळावी ही विनंती.

कळावे.

आपला विश्वासु,

सोबत- गट नं. २०३१

२) नमुन्यातील प्रस्ताव

२८/०५/२०२२

ग्रामविकास अधिकारी

ग्रामपंचायत लोणी काळभोर, ता. हवेली जि. पुणे

सरपंच

Verified
28/05/2022

183

जा.क. : एमआयटीएडीटीयु/कु.स./२०२५-२६/११२५

दिनांक: ०२/०३/२०२६

प्रति,

मा. मुख्य कार्यकारी अधिकारी,
जिल्हापरिषद, पुणे.

विषय : लोणीकाळभोर परिसरात मुळा-मुठा नदीपात्रातील कचऱ्याला आग लागून भीषण आपत्ती जनक परिस्थिती निर्माण झाल्याने समक्ष भेट देणेबाबत...

महोदय,

मुळा-मुठा नदीच्या लोणीकाळभोर येथील पात्रात साचलेल्या कचऱ्याच्या ढिगांना शुक्रवार दिनांक २७/०२/२०२६ रोजी लागलेल्या भीषण आगीमुळे संपूर्ण परिसर विषारी धुराने गुदमरला. या धुराचा त्रास वाढल्याने एमआयटी आर्ट, डिझाईन अँड टेक्नॉलॉजी युनिव्हर्सिटीच्या काही विद्यार्थ्यांना मध्यरात्री तातडीने रुग्णालयात दाखल करावे लागले. त्यामुळे हजारो विद्यार्थी व नागरीकांच्या आरोग्याचा प्रश्न ऐरणीवर आला आहे.

तरी, भविष्यात आपत्तीजनक परिस्थिती उद्भवू नये म्हणून आपण स्वतः या जागेची पहाणी करावी. त्याअगदोर आपला दिनांक व वेळ मला कळविण्यात यावी, ही विनंती आहे.

कळावे,

आपला विश्वासू,

पुणे जिल्हा परिषद पुणे
पथवर्ती उपाल कक्ष
खाते HI-५३१.५ गुणवत्ता
अधिका/कक्ष ६५२
नोदमि प्राज-०९/०३/२६
दिनांक ०४ MAR 2026
E-7014081/10/09/26
अ.प.मु.का.अ.(सा)
अ.प.मु.का.अ.
अ.प.अ.



किशोर राजे निंबाळकर

किशोर राजे निंबाळकर

आय.ए.एस. (से.नि.)

सल्लगार, एमआयटी एडीटी विद्यापीठ, पुणे.

दिनांक १० MAR 2026
१० MAR 2026



पंचायत समिती हवेली, पुणे
विभाग- पाणी व स्वच्छता विभाग

आजमती
अमृत माला

यशवंतराव चव्हाण भवन, जुनी जिल्हा परिषद इमारत, सोमवार पेठ पुणे ४११०११

hdohavelli@gmail.com

havellibre@gmail.com

जा.क्र./पंस/स्वधामि/ 51 /२०२६
प्रति,

दि.१३/०३/२०२६

सरपंच/ ग्रामपंचायत अधिकारी
ग्रामपंचायत- लोणीकाळभोर / कदमवाकवस्ती
पंचायत समिती हवेली

विषय- MIT परिसरासगत गट नं ११३ मध्ये ग्रामपंचायतीकडून उपडयावर (नदीपात्रात) टाकल्या जाणा-
या कचरा प्रश्नाबाबत.

- संदर्भ - १ मा.उप मुख्य कार्यकारी अधिकारी (पंचा), पुणे जिल्हा परिषद, पुणे यांचेकडील पत्र
जा.क्र.जिप/पंचा/आस्था-०९/ए-२२९२७८८/२०२५ प्राप्त दिनांक २९/१०/२०२५.
२.मा. तहसिलदार,अपर तहसिल,लोणीकाळभोर यांचे पत्र
जा.क्र.रस्ता/कावि/११३,११४,११५,११६/२०२६ दिनांक ०५/०३/२०२६.
३.मा.उपविभागीय अधिकारी,हवेली उपविभाग पुणे यांचे पत्र
जा.क्र.फौज/कावि/४१५/२०२६ दिनांक ०६/०३/२०२६.
४.मा वरिष्ठ पोलीस निरीक्षक,लोणीकाळभोर पोलीस स्टेशन, पुणे शहर यांचे पत्र
जा.क्र./गोपनिय/११३/२०२६,लोणीकाळभोर पो.स्टे.पुणे शहर दिनांक १२/०३/२०२६.

उपरोक्त संदर्भित विषयानुसार हवेली विकास गटातील ग्रामपंचायत लोणीकाळभोर व कदमवाकवस्ती हद्दीतील सर्व कचरा (ओला व सुका) ग्रामपंचायत लोणीकाळभोर अंतर्गत असणा-या व MIT परिसरात नदीपात्राच्या लगत असणा-या गायरान गट नं ११३ मध्ये वर्षानुवर्षे टाकला जातो. गायरान गट नं ११३ हा नदीपात्राच्या लगत असल्याने वर्षभरात माठलेला सर्व कचरा पावसाळ्यात नदीच्या पाण्याच्या प्रवाहाबरोबर इतरत्र वाहून जातो व त्यामुळे मोठ्या प्रमाणात अस्वच्छता निर्माण होऊन आरोग्याचे प्रश्न उदभवतात. ही बाब अत्यंत गंभीर स्वरूपाची आहे.

वर्षानुवर्षे माठलेल्या या कच-यात वर्षभरात मिथेन वायु तयार होवून मोठ्या प्रमाणात आग लागून परिसरातील नागरिकांना व MIT मध्ये शिक्षण घेणा-या हजारो विद्यार्थ्यांना त्यापासून येणा-या धुरामुळे डोळ्याची जळजळ,खोकला, श्वसनाचा त्रास होतो, अशा स्वरूपाच्या या कार्यालयाकडे अनेक तक्रारी प्राप्त झाल्या आहेत.दिनांक २७/०२/२०२६ रोजी अशाच प्रकारे या कच-याला रात्रीच्या वेळी लागलेल्या आगीमुळे परिसरात धुराचे साम्राज्य पसरले होते. त्याबाबत MIT व्यवस्थापनाने मा.मुख्य कार्यकारी अधिकारी सो.यांचेकडे तक्रार केली होती.

दिनांक ०४/०३/२०२६ रोजी MIT व्यवस्थापनाकडून तहसिलदार,हवेली, पुणे यांना कचरा व्यवस्थापनासाठी दोन्ही ग्रामपंचायतींनी पर्यायी व्यवस्था उभी करून त्वरीत प्रकल्प उभारण्यात यावा अशा लेखी स्वरूपात तक्रार देवून दिनांक ०५/०३/२०२६ रोजी मौजे लोणीकाळभोर हद्दीतील गायरान गट नं ११३ कडे जाणारा वाहतुकीसाठीचा रस्ता कचरा वाहतुकीसाठी बंद केला. त्यामुळे MIT कॅम्पसच्या गेटवर काही काळ MIT व्यवस्थापन व दोन्ही ग्रामपंचायत लोणीकाळभोर /कदमवाकवस्ती यांच्यात तणाव निर्माण झाला. सदर घटनास्थळी मा. पोलीस उपायुक्त सो. परिमंडळ-०६,पुणे शहर व मा.सहा पोलीस आयुक्त सो लोणीकाळभोर विभाग पुणे शहर व मा पोलीस निरीक्षक (गुन्हे) लोणीकाळभोर पोलीस स्टेशन यांचेवतीने दोन्ही बाजूची मध्यस्थी करून वातावरण शांत करण्याचे प्रयत्न झाले.यावेळी MIT व्यवस्थापनाने सदरचा रस्ता कचरा वाहतुकीसाठी वापरणेबाबत सात दिवसांची मुभा देवून या सात दिवसात पर्यायी व्यवस्था करणेबाबत सुचविले. दिलेल्या मुदतीत कचरा व्यवस्थापनाबाबत कायमस्वरूपी उपाययोजना करून प्रश्न न

(A) T.C



फोन नं. ९४२२७४२९०९

उप-प्रा.का.नं. ९४२२७४२९०९

ई-मेल: sropune2@mpcb.gov.in

संकेत स्थळ: www.mpcb.gov.in

महाराष्ट्र प्रदूषण नियंत्रण मंडळ
उप प्रादेशिक कार्यालय, पुणे-२



“आपली सेवा, आमचे कर्तव्य”



२ रा मजला जोग सेंटर, पुणे मुंबई
रोड, वाकडेवाडी, पुणे-४११ ००३

जा.क्र.: मप्रनिमं/उप्राकापु-२/260301-FTS-0075

दि. ०१/०३/२०२६

महत्वाचे / तातडीचे

प्रति,

१) ग्रामविकास अधिकारी,
ग्रामपंचायत लोणीकाळभोर,
ता. हवेली, जि. पुणे

२) ग्रामविकास अधिकारी,
ग्रामपंचायत कदमवाकवस्ती,
ता. हवेली, जि. पुणे

विषय :- लोणीकाळभोर व कदमवाकवस्ती या ग्रामपंचायत हद्दीतील घन कचरा मुळा-मुठा नदीकाठावर टाकून जाळला जात असल्याबाबत...

संदर्भ :- १) “लोणीकाळभोर परिसरात विषारी धुराचे लोट” मथळ्याखाली प्रसिध्द

दि. ०१/०३/२०२६ रोजी दै. वृत्तपत्रामध्ये प्रसिध्द बातमी.

२) म.प्र.नि.मंडळाची दि. ०१/०३/२०२६ रोजीची प्रत्यक्ष पाहणी.

३) श्री. राम शिग्री (मंडारी), रा. कदमवाकवस्ती यांचा पाहणी वेळी सादर केलेला दि. ०५/०१/२०२६ रोजीचा तक्रार अर्ज.

दि. ०१/०३/२०२६ रोजी “लोणीकाळभोर परिसरात विषारी धुराचे लोट” या मथळ्याखाली स्थानिक वृत्तपत्र तसेच दि टाईम्स ऑफ इंडिया या वृत्तपत्रामध्ये प्रसिध्द झालेल्या बातमीच्या अनुषंगाने आज दि. ०१/०३/२०२६ रोजी लोणीकाळभोर येथील कचरा टाकण्यात आलेल्या जागेची प्रत्यक्ष पाहणी म.प्र.नि.मंडळ, पुणे व उपस्थित स्थानिक नागरीक यांचेसमवेत करण्यात आले असता खालील बाबी निदर्शनास आल्या:

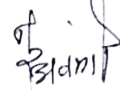
१. लोणीकाळभोर येथील मुळा-मुठा नदीकाठालगत असलेल्या जागेवर मिश्र नागरी घनकचरा अशास्त्रीय पध्दतीने लोणीकाळभोर व कदमवाकवस्ती या ग्रामपंचायतीमार्फत टाकला जात असून सदर कचऱ्याचे मोठ्या प्रमाणात ढीग लागले असल्याचे दिसून आले.
२. सदर जागेवरील टाकण्यात आलेल्या कचऱ्याला कोणत्याही स्वरूपाचे शास्त्रीय / तांत्रिकदृष्ट्या उपाय योजना / खबरदारी घेतली नसल्याने सदरचा कचरा अनियंत्रित पध्दतीने इतरत्र पसरला असून तो मुळा-मुठा नदीच्या पात्रामध्ये ही साठला असल्याचे दिसून आले.
३. सदर पाहणी वेळी प्रत्यक्ष उपस्थित नागरीक यांनी सदर कचऱ्यास वारंवार आग लागत असून त्यामुळे आजूबाजूच्या परिसरातील नागरीक तसेच जवळच असलेल्या एमआयटी, शैक्षणिक संकुलातील विद्यार्थी व कर्मचारी यांना कचऱ्याच्या धूरामुळे व दुर्गंधीमुळे प्रचंड प्रमाणात त्रास होत असून त्याचा आरोग्यावर विपरीत परिणाम होत असल्याचे नमूद केले. तसेच याबाबत लोणीकाळभोर व

कदमवाकवरस्ती या ग्रामपंचायतींना यांना लेखी निवेदन देऊन सुध्दा कोणतीही उपाययोजना करण्यात येत नाही याकडे लक्ष वेधले.

४. सदर ठिकाणी टाकण्यात येणार कचरा हा मिश्र स्वरूपाचा असून त्यामध्ये प्लास्टिक, बांधकाम राडारोजा, हॉटेलमधून निघणारा कचरा, टाकाऊ प्लास्टिक वस्तू, थर्माकोल, टाकाऊ कपडे, मृत प्राण्यांचे अवशेष, चिकन-मटन दुकानांचा टाकाऊ कचरा इ.चा समावेश असून सदरचा कचरा नदी पात्र व उघड्या जागेवर कुजला असून त्याच्या तीव्र दुर्गंधीचा तसेच सध्या जळत असलेल्या कचऱ्याच्या धुराचा वास आजूबाजूच्या परिसरात येत असल्याचे निदर्शनास आले.
५. सद्यस्थितीमध्ये टाकण्यात येत असलेल्या लोणीकाळभोर गावच्या हद्दीतील गायरान गट नं. ११३ ही जागा घनकचरा व्यवस्थापन नियम, २०१६ अन्वये वापरण्यासाठी कोणत्याही संबंधित विभागाची परवानगी असल्याचे दिसून येत नाही.

तरी. घनकचरा व्यवस्थापन नियम, २०१६ मधील तरतुदी व अंमलबजावणी बाबतच्या अटी व शर्तीचे उल्लंघन होत असल्याने आपल्या ग्रामपंचायत स्तरावरून याबाबत त्वरीत योग्य ती उपाययोजना करण्याबाबत कृती आराखडा तयार करून त्याबाबतची अंमलबजावणी करण्यात यावी. तसेच सद्यस्थितीमध्ये सदर जागेवर टाकण्यात येणारा घनकचरा कोणत्याही परिस्थितीमध्ये मुळा-मुठा नदी पात्रामध्ये टाकला जाणार नाही अथवा मिसळला जाणार नाही याबाबतची योग्य ती खबरदारी घेवून त्याबाबत आपल्या अधिनस्त घन कचरा व्यवस्थापन विभागास स्पष्ट सुचना देण्यात याव्यात, जेणेकरून मुळा-मुठा नदीचे पाणी प्रदूषण होणार नाही.

त्याचबरोबर सदर ठिकाणच्या कचऱ्यास वारंवार लागणाऱ्या / लावण्यात येणाऱ्या आगीबाबत आपल्या स्तरावरून आग नियंत्रण कक्ष स्थापन करण्यात येवून सदर घटनांची पुनरावृत्ती होऊन परिणामी आजूबाजूच्या परिसरातील नागरीक तसेच शैक्षणिक संकुलातील विद्यार्थी व कर्मचारी यांना आरोग्य विषयक समस्यांना सामोरे जावे लागणार नाही. आपण केलेल्या वा करण्यात येणाऱ्या कार्यवाहीबाबतचा सविस्तर अहवाल विनाविलंब या कार्यालयास त्वरीत सादर करावा अन्यथा आपल्या ग्रामपंचायतीविरुद्ध घनकचरा व्यवस्थापन नियम, २०१६ मधील तरतुदीनुसार पुढील योग्य ती कायदेशीर कारवाई करण्याबाबतची शिफारस वरिष्ठ कार्यालयास करण्यात येईल याची नोंद घ्यावी.



(नवनार्थ सि. अवताडे)

उप-प्रादेशिक अधिकारी,

म.प्र.नि.मंडळ, पुणे-२

प्रत माहितीस्तव सविनय सादर:

- मा. मुख्य कार्यकारी अधिकारी, जिल्हा परिषद पुणे.
- मा. प्रादेशिक अधिकारी, म.प्र.नि. मंडळ, पुणे.

प्रत माहिती व योग्य त्या पुढील कार्यवाहीसाठी:

१. मा. उपमुख्य कार्यकारी अधिकारी (पाणी पुरवठा व स्वच्छता) जिल्हा परिषद पुणे.
२. गट विकास अधिकारी, पंचायत समिती हवेली, ता. हवेली, जि. पुणे.
- मौजे लोणीकाळभोर येथील कचरा डेपोबाबत दि. ०१/०३/२०२६ रोजी उपरोक्त प्रमाणे करण्यात आलेल्या पाहणी अहवालातील मुद्दांबाबत आपल्या स्तरावरून घनकचरा व्यवस्थापन नियम, २०१६ मधील अटी व शर्तीची त्वरीत योग्य ती अंमलबजावणी करण्याबाबत संबंधितांना योग्य ते निर्देश पारित करण्यात याव्यात जेणेकरून सदर ठिकाणचे हवा व नदी पाणी प्रदूषण होणार नाही. याबाबत आपणाकडून केलेल्या कार्यवाहीबाबत या कार्यालयास त्वरीत अवगत करण्यात यावे ही विनंती.



जिल्हा परिषद पुणे

जिल्हा पाणी व स्वच्छता मिशन कक्ष

स्वच्छ भारत मिशन (ग्रामीण)

188



नवीन प्रशामकय इमारत, डॉ. बाबासाहेब आंबेडकर रस्ता पुणे - १

जा.क्र. ज.प./SBM/SS/NA/M/2028

दिनांक २२/०३/२०२६

प्रति,

गट विकास अधिकारी,
पंचायत समिती हवेली

विषय :- ग्रा.पे लोणीकाळभोर, ग्रा.पे कदमवाकवस्तीतील घन कचरा व्यवस्थापन बैठकी याबत.

उपरोक्त विषयावर ग्रामपंचायत लोणीकाळभोर व ग्रामपंचायत कदमवाकवस्तीतील घन कचरा व्यवस्थापन बाबत गाव स्तरावर झालेल्या बैठकी आवश्यक आहे. नवीन इमारत बांधून कचरा पाहणी योग्य व्यवस्थापन नसलेने अनेक आरोग्याचे व स्वच्छतेचे प्रश्न गाव स्तरावर निर्माण होत आहेत. गावस्तरावरील कचरा पाहणी आधुनिक व पर्यायी पद्धतीने व्यवस्थापन करणे आवश्यक आहे. ग्रामपंचायत लोणीकाळभोर व ग्रामपंचायत कदमवाकवस्तीतील कचरा व्यवस्थापन बाबत घनकचरा पाहणी योग्य व्यवस्थापनासाठी दिनांक २६/०३/२०२६ रोजी दु. ३.०० वा पंचायत समिती हवेली येथे बैठक आयोजित केली आहे.

सदर बैठकीस ग्रा.पे लोणीकाळभोर, ग्रा.पे कदमवाकवस्ती सरपंच, ग्रामविकास अधिकारी यांना आपले स्तरावरील उपस्थित राहण्याचा सूचना देण्यात येत आहे. सदर सभेस आवश्यक ते सभे नियोजन (बैठक व्यवस्था/साईंड सिस्टम/सादरीकरण करणेसाठी आवश्यक उपकरणे/चहा पाणी इ. आवश्यक). पंचायत समिती हवेली यांनी करावे.

(आ.प.मि.प.ग.न.र.)

प्रकल्प संचालक
जलजीवन मिशन कक्ष
जिल्हा परिषद पुणे

प्रति,

१. सरपंच /ग्रामविकास अधिकारी, लोणीकाळभोर, ग्रा.पे कदमवाकवस्ती, हवेली.
२. श्री. जल जवेली, अर्थ रिसायकल चेन्डू (फोन नं. ७०२१९९०३३)
३. श्री. माठे, जनसेवा फाउंडेशन
४. श्री. हरगुडे, मा.सरपंच ग्रामपंचायत केसनेंद
५. प्रदिप जाधव (फोन नं. ९८२२००६७७०)
६. सर्वेज सविसेस लातूर फोन नं. ७५५८४८८९९९)
७. श्रीम. पटेकर

२. सूचित करणेत येत की आपल कडील नवजान नसेच या बाबतचे सादरीकरण (PPT/VIDEO) माहिती सत्र आपण उपस्थित रहावे

प्रत- माहितीसाठी सविनय सादर

मा. मुख्य कार्यकारी अधिकारी, पुणे जिल्हा परिषद पुणे
कार्यकारी अभियंता, ग्रामीण पाणी पुरवठा विभाग जि.पुणे

DETAILED PROJECT REPORT
On
Municipal Solid Waste Management
50 TPD Integrated Thermal Processing Facility
(Zero Landfill — Mixed Waste Disposal)
For
GRAMPANCHAYAT LONI KALBHOR
Taluka Haveli, District Pune, Maharashtra — 412201

Technology: Modified Multi-Jet Updraft Gasifier (MMJUG) + Tri-Fusion Pyrolysis

Submitted to: Grampanchayat Loni Kalbhor, Haveli, Pune

Technology Partner: GD Environmental Pvt. Ltd. (GDEPL), Pune

DIPP Startup No.: 1229 | DST/NSTEDB STP Incubatee | Top 75 Most Promising Startups, Govt of India

Operational Plants: Hadapsar, Pune (20 TPD, MPCB CTO) | Goa (10 TPD)

Date: April 2026

Table of Contents

Sec	Title	Page
1	Project Background & Urgency	3
1.1	The Loni Kalbhor Waste Crisis	3
1.2	Regulatory Framework — SWM Rules 2016 / 2026	4
1.3	Project Objectives	5
1.4	Scope of Study	5
2	Village Profile	6
2.1	Location & Demographics	6
2.2	Topography, Climate & Hydrology	7
2.3	Solid Waste Generation & Composition	7
3	Proposed MSW Management System	9
3.1	Overall Strategy	9
3.2	Waste Collection & Segregation	10
3.3	Transportation Plan	11
3.4	Proposed Processing Technology — 50 TPD MMJUG + Tri-Fusion	12
3.5	Process Flow & Mass Balance	14
3.6	Environmental Performance — Emission Data	16
3.7	By-Products & Revenue Streams	17
3.8	CAPEX Estimate	18
3.9	5-Year OPEX Projection	19
3.10	Project Financial Summary	20
3.11	Dry Waste Collection Centre (DWCC)	21
3.12	Zero Waste Management	22
4	Land, Infrastructure & Site	23
4.1	Proposed Site — Gat No. 113	23
4.2	Plant Layout & Space Requirement	23
5	Institutional Aspects & Capacity Building	24
5.1	Administration Structure	24
5.2	IEC & Public Awareness	25
6	Project Implementation Schedule	27
7	Funding Strategy	28
	Annexure 1 — Legal Aspects	30
	Annexure 2 — Gram Sabha Resolution Reference	31

1. Project Background & Urgency

1.1 The Loni Kalbhor Waste Crisis

Loni Kalbhor and the adjoining Kadamwakvasti Grampanchayat areas, located on the eastern fringe of Pune city along the Pune-Solapur Highway (NH-65), are facing an acute solid waste management crisis of unprecedented proportions. With a rapidly growing population (estimated 35,000-40,000 in the GP cluster in 2026, up from 22,518 in Census 2011) and extensive commercial, institutional and residential development, the area generates an estimated 50-70 tonnes of MSW daily.

Current situation (as of March 2026): In the absence of any designated land or technical infrastructure for scientific waste management, 35-40 tractor-loads of mixed garbage are being dumped daily into the Mula-Mutha riverbed — Pune city's lifeline. Massive mounds of waste have accumulated over years, spreading foul odour, contaminating groundwater, and causing repeated fires that release toxic fumes.

Impact on MIT ADT University Campus: On 28 February 2026, a massive fire broke out in the garbage heaps along the Mula-Mutha riverbed, sending thick toxic smoke across the MIT educational campus that houses nearly 20,000 students. The AQI spiked to 340 (Very Poor / Hazardous). Five students were hospitalised with respiratory distress. On 13 March 2026, approximately 6,000 students staged a "Garbage Shutdown" protest, physically blocking garbage tractor-trolleys at the university's main entrance.

Regulatory action: The Irrigation Department (Loni Sub-Division) issued a formal notice to Loni Kalbhor Grampanchayat on 16 March 2026, holding the GP responsible for violating SWM Rules 2016 by dumping plastic, C&D debris, and hotel waste in the riverbed and conducting open burning.

Gram Sabha Resolution: In response to the crisis, Loni Kalbhor Grampanchayat conducted a special Gram Sabha on 23 March 2026, where a resolution was unanimously passed to set up a modern waste segregation and processing project on 18-acre land at Gat No. 113 (excluding riverbed portion), along with a river improvement project, garden and open gym.

This DPR is the direct response to the Gram Sabha resolution and the urgent need for a 50 TPD integrated waste processing facility to permanently end riverbed dumping.

1.2 Regulatory Framework

SWM Rules 2016 & SWM Rules 2026

The MSW (Management and Handling) Rules 2016 issued by MoEF&CC under the Environment Protection Act, 1986 mandate every local body to establish infrastructure for collection, storage, segregation, transportation, processing and disposal of MSW. The SWM Rules 2026, effective from 1 April 2026, further tighten requirements by introducing Extended Bulk Waste Generator Responsibility (EBWGR), mandatory scientific processing for all ULBs/GPs, and environmental compensation penalties for non-compliance.

Swachh Bharat Mission — Urban 2.0 (SBM-U 2.0)

Under SBM-U 2.0, the Central Government provides up to 35% VGF for SWM projects. States contribute a minimum 22% to match the 33% central share. The balance 45% is arranged through 15th/16th Finance Commission tied grants and own revenue. PPP mode (EPC + O&M) is the preferred implementation modality.

15th Finance Commission (FC-XV)

50% of all FC-XV grants to ULBs/GPs are tied to Sanitation and Solid Waste Management. Loni Kalbhor GP is entitled to utilise its tied FC-XV allocation directly for this plant through a simple Council Resolution — no external approval required.

National Green Tribunal

The NGT's standing direction prohibits dumping of waste in river beds and water bodies. The Irrigation Department's notice to Loni Kalbhor GP specifically cites these violations. Continued non-compliance exposes the GP to environmental compensation under the "Polluter Pays" principle.

1.3 Project Objectives

- (a) Establish a 50 TPD Integrated Thermal Processing Facility using GDEPL's Modified Multi-Jet Updraft Gasifier (MMJUG) and Tri-Fusion Pyrolysis technology to achieve zero-landfill waste disposal.
- (b) Permanently end illegal riverbed dumping and open burning in the Mula-Mutha river catchment.
- (c) Process mixed MSW (wet, dry, mixed, inert) from Loni Kalbhor, Kadamwakvasti and surrounding GPs in a cluster approach.
- (d) Generate value-added by-products: Syngas, Green Coal, Biochar, Pyrolysis Oil, RDF, Fly Ash Bricks, compost.
- (e) Create local employment (25-30 direct jobs) and integrate the informal waste sector (rag pickers, kabadiwalas).
- (f) Comply with SWM Rules 2016/2026 and MPCB environmental norms.

1.4 Scope of Study

This DPR covers: realistic assessment of waste quantity and characterization; design of collection, segregation and transport system; technology selection and plant design for 50 TPD capacity; CAPEX and 5-year OPEX estimates; mass balance, energy balance and emission projections; institutional framework and IEC plan; funding strategy combining SBM VGF + FC-XV + MNRE CFA + MLALAD; and project implementation schedule.

2. Village Profile

2.1 Location & Demographics

Parameter	Details
Village	Loni Kalbhor (लोणी काळभोर)
Grampanchayat	Lonikalbhor
Taluka / District / State	Haveli / Pune / Maharashtra
Pin Code	412 201
Location	18°29'33"N, 74°01'32"E
Elevation	549 m above MSL
Distance from Pune	11 km (east, on NH-65 Pune-Solapur Highway)
Population (Census 2011)	22,518 (Male: 11,727 Female: 10,791)
Population (Est. 2026)	~28,500 (village) + ~12,000 (floating — MIT campus, commercial)
Households	4,720 (Census 2011) Est. 7,500+ (2026)
Literacy Rate	82.82% (Male 89.18%, Female 76.07%)
Area	4,316.12 hectares (43.16 sq km)
Assembly Constituency	Shirur
Parliamentary Constituency	Shirur
Nearest Railway Station	Loni Kalbhor / Phursungi
Nearest Airport	Pune Airport (Lohegaon) — ~14 km
Key Institutions	MIT ADT University (~20,000 students), MIT Vishwashanti Gurukul, MIT Naval Academy, HPCL Terminal
National Highway	NH-65 (Pune-Solapur Highway), NH-160A, NH-848

2.2 Topography, Climate & Hydrology

Loni Kalbhor lies at the foot of the Sinhagad-Bhuleshwar mountain range (a West-to-East spur of the Sahyadri). The Mula-Mutha river flows along the northern boundary of the village. The terrain is gently undulating with fertile alluvial plains irrigated by the Mutha canal, historically supporting sugarcane and grape cultivation.

Climate: Tropical wet-dry (Köppen Aw). Summer: March-May (up to 40°C). Monsoon: June-September (avg rainfall ~750 mm). Winter: December-February (10-28°C).

Hydrology: The Mula-Mutha river is the primary water body. The illegal waste dumping in the riverbed directly threatens surface water quality, aquatic ecosystems and downstream water supply to Pune city. The river basin in this stretch is ecologically sensitive.

2.3 Solid Waste Generation & Composition

Waste Generation Estimate

Loni Kalbhor's waste generation is significantly higher than typical rural GPs due to its peri-urban character, large institutional presence (MIT campus — 20,000+ students), commercial establishments along NH-65, and proximity to Pune city. Field estimates from the March 2026 crisis indicate 50-70 tonnes/day of waste being generated from Loni Kalbhor, Kadamwakvasti and nearby hamlets.

Source	Population	Rate (g/cap/d)	Waste (TPD)	% Share
Residential (Loni Kalbhor village)	28,500	400	11.4	23%
Residential (Kadamwakvasti + hamlets)	12,000	350	4.2	8%

MIT Campus (students + staff)	21,000	500	10.5	21%
Commercial (NH-65, markets, hotels)	—	—	12.0	24%
Street sweeping, drains, parks	—	—	5.0	10%
Industrial / HPCL area	—	—	3.5	7%
C&D Waste	—	—	3.4	7%
TOTAL			50.0	100%

Design Capacity: 50 TPD — Based on field estimates, Gram Sabha records, and media reports confirming 35-40 tractor-loads/day. Accounts for 10-year growth projection.

Physical Composition of Waste (Adopted)

Bio- degradable	Plastic	Paper	Metal	Glass	Rags	Other	Inert	Total
45%	12%	8%	1%	1%	4%	4%	25%	100%

Source: Adopted from CPCB norms for peri-urban areas and SBM Guidelines. Validated against Pune District Environment Plan.

Moisture Content: ~55% (as received). Gross Calorific Value (dry basis): ~3,875 cal/g. As-received CV: ~1,755 cal/g.

3. Proposed MSW Management System

3.1 Overall Strategy

The project proposes a four-pillar approach: (1) 100% source segregation with IEC campaigns; (2) Door-to-door collection with twin-compartment vehicles; (3) 50 TPD Integrated Thermal Processing using MMJUG + Tri-Fusion technology at Gat No. 113; (4) Resource recovery through DWCC for dry waste and by-product sale. The target is zero waste to landfill — all MSW will be converted to value-added products.

3.2 Waste Collection & Segregation

Segregation at source into three categories: Green bin (wet/biodegradable), Blue bin (dry/recyclable), Red bin (domestic hazardous/sanitary). Door-to-door collection from all 7,500+ households, commercial establishments, institutional generators (MIT campus) and markets. Collection schedule: wet waste daily, dry waste alternate days, hazardous waste weekly.

Collection Fleet Required (50 TPD): 8 nos. twin-compartment auto tippers (1.5 cum each), 4 nos. compactor trucks (7 cum each), 2 nos. tractor-trailers for sweeping/drain sludge, 20 nos. push carts for narrow lanes.

3.3 Transportation Plan

Primary transport: Auto tippers from households to Gat No. 113 processing facility (max distance ~5 km from any point in the GP area). Secondary transport: Compactor trucks for commercial/market waste. Sweeping waste transported separately by tractor-trailers. All vehicles GPS-tracked with RFID logging at weighbridge.

3.4 Proposed Processing Technology — 50 TPD MMJUG + Tri-Fusion

Technology Overview

The plant uses GD Environmental Pvt. Ltd.'s (GDEPL) proprietary Modified Multi-Jet Updraft Gasifier (MMJUG) combined with Tri-Fusion Pyrolysis technology. This is the same proven technology operating at GDEPL's Hadapsar plant (20 TPD, MPCB CTO obtained) and Goa plant (10 TPD). For 50 TPD, a cluster of 5 x 10 TPD gasifier modules will be deployed in parallel, sharing common infrastructure (weighbridge, sorting shed, DWCC, control room, utilities).

Why MMJUG for Loni Kalbhor?

- (a) Mixed waste capability — handles unsegregated waste as-is, critical for transition period before 100% segregation is achieved.
- (b) Zero liquid discharge — no effluent generated; water used only for cooling tower circulation.
- (c) Compact footprint — 50 TPD plant fits within ~25,000 sq ft (0.6 acres) of shed area, well within the 18-acre site.
- (d) Proven emission compliance — all stack parameters within CPCB norms (GSR 481(E)); Dioxins & Furans at 0.0815 ng/Nm³ TEQ vs limit of 0.1.
- (e) Revenue generation — multiple by-product streams (syngas, green coal, biochar, pyrolysis oil, RDF, fly ash bricks, compost).
- (f) Modular — can start with 20 TPD (2 modules) and scale to 50 TPD as collection improves.

Process Description

Step 1 — Reception & Sorting: MSW received on ramp with hydraulic moving floor. Material passed to conveyer and rough shredder (reduces size, removes free water).

Step 2 — Dehydration: Waste falls onto sloping grate of Pelletium dryer. Hot air from heat exchanger (heated by gasifier exhaust) passes through igloo-shaped floor holes, evaporating moisture to <30%.

Step 3 — Gasification: Dried waste (RDF quality) fed to MMJUG gasifier. Multi-jet air injection at 15 m/s exit velocity creates controlled updraft gasification at 300-720°C. Syngas generated, stored and recirculated as heating fuel.

Step 4 — Pyrolysis (Tri-Fusion): Compost plant inerts, coconut shells, or wet waste loaded into 15-tray pyrolysis tank (~8 tonnes/shift). Heat from gasifier drives dehydration then pyrolysis to produce biochar, syngas and condensate.

Step 5 — Emission Control: Water-based catalyst mitigates CO. Fogging system and SS mesh filter in chimney (30 m height). Continuous ICEMS monitoring (NOx, SOx, CO, CO₂, combustion efficiency) with GPRS data transmission to data centre.

Step 6 — By-product Recovery: Ash → fly ash bricks. Syngas → electricity/heating. Green coal → sale as fuel. Biochar → soil amendment/carbon credits. Distilled water → carbon-filtered for irrigation.

Plant & Machinery — 50 TPD (5 x 10 TPD Modules)

Component	Power	Water	Space	Labour
5 x MMJUG Gasifiers (500 Kg/Hr each)	5 x 20 HP = 100 HP	2,000 L/day	25,000 sq ft	Gasification: 10, Segregation: 10, Supervisors: 5 = 25/shift x 2 shifts
5 x Conveyer Systems	5 x 2 HP = 10 HP			
5 x Shredders	5 x 5 HP = 25 HP			
ICEMS (5 units)	5 kW			
Weighbridge, DWCC, MRF	10 HP	500 L/day	10,000 sq ft	DWCC: 6, Weighbridge: 2
TOTAL	~150 HP (112 kW)	2,500 L/day	35,000 sq ft	~58 persons (2 shifts)

3.5 Process Flow & Mass Balance

Daily Mass Balance — 50 TPD Input

Stream	Input (TPD)	Output (TPD)	Output Product	Revenue Route
Wet Waste (biodegradable)	22.5			
→ Moisture evaporated		12.4	Water vapour	—
→ Dried RDF		6.0	Green Coal / RDF	Sale @ ₹3-5/kg
→ Syngas		1.9	Producer gas	Electricity / heat
→ Ash		2.2	Fly ash bricks	Sale @ ₹5-7/brick
Dry Waste (recyclable)	12.5			
→ Recyclables (via DWCC)		10.0	Paper/plastic/metal/glass	Sale to recyclers
→ Rejects to gasifier		2.5	Gasification input	—
Inert (C&D, silt, sand)	12.5			
→ Fly ash bricks / road fill		12.5	Construction material	Sale / internal use
Sanitary / Hazardous	2.5	2.5	CBMWTF	Disposed via authorised agency
TOTAL	50.0	50.0	Zero to landfill	

Key: 100% of input waste is converted to products, energy, or construction material. Zero waste to landfill. Only sanitary/hazardous waste (5%) sent to authorised CBMWTF.

Energy Balance

Input waste CV (as received): ~1,755 kcal/kg. At 50 TPD (2,083 kg/hr per module x 5 modules), total energy input: $5 \times 161,000 = 8,05,000$ kcal/hr. After dehydration losses and process consumption, net exportable energy equivalent: ~3,20,000 kcal/hr, sufficient for 50 kW continuous power generation or equivalent thermal applications.

3.6 Environmental Performance

All emission data below from Vimta Labs (CPCB-certified laboratory) testing on GDEPL's operational 10 TPD plant. The 50 TPD plant uses identical modules with individual stacks, so emission parameters per stack remain the same:

Sr	Parameter	UOM	Method	Result	CPCB Limit
01	Particulate Matter	mg/Nm ³	USEPA-05	19.9	30
02	HCl	mg/Nm ³	USEPA-26	7.3	10
03	NOx	mg/Nm ³	USEPA-07	146.5	400
04	SO ₂	mg/Nm ³	USEPA-06	<3.4	—
05	Mercury	mg/Nm ³	USEPA-29	<0.001	<0.05
06	CO	mg/Nm ³	Flue Gas Analyser	14.6	—
07	Total Dioxins & Furans	ng/Nm ³ TEQ @11% O ₂	—	0.0815	0.1

All parameters well within CPCB norms. Dioxins & Furans at 81.5% of permissible limit. Continuous ICEMS monitoring on all 5 stacks with GPRS data logging.

3.7 By-Products & Revenue Streams

Product	Qty/Day	Unit	Price/Unit	Revenue/Day	Revenue/Year
Green Coal (CV 3900 cal/g)	750	kg	₹4	₹3,000	₹9,00,000
Syngas (for electricity)	750	kg	— (captive)	₹2,500	₹7,50,000
Biochar	375	kg	₹25	₹9,375	₹28,12,500
RDF Sale	2,500	kg	₹3	₹7,500	₹22,50,000
Fly Ash Bricks	2,500	nos	₹6	₹15,000	₹45,00,000
Recyclables (DWCC)	10,000	kg	₹8	₹80,000	₹2,40,00,000
Compost	1,000	kg	₹5	₹5,000	₹15,00,000
Pyrolysis Oil (LDO eq.)	350	litres	₹40	₹14,000	₹42,00,000
TOTAL ANNUAL REVENUE				₹1,36,375/day	₹4,09,12,500

Note: Revenue figures are conservative. Actual revenue depends on market prices, product quality, and offtake agreements. Does not include tipping fees from GP/ULB or EPR certificate revenue.

3.8 CAPEX Estimate — 50 TPD Integrated Facility

Pricing Basis: GDEPL Master Financial Model + Lamdeng Khunou DPR (IMC/DPR/SWM/2026/001) validated rates, adjusted for Zone 1 (Maharashtra — no NE/Hilly logistics premium). Equipment costs scaled from proven 20 TPD Lamdeng configuration at 2.3× factor for 50 TPD (economies of scale in shared infrastructure).

Sr	Component	Cost (₹ Lakhs)	% of Total	Basis
1	Gasification System (MMJUG × 5–7 units + blowers + ducting)	736.00	38%	2.3× Lamdeng 20T
2	Thermal Dehydration System (vessels + jacket + condensate)	184.00	10%	2.3× Lamdeng 20T
3	APCS (GS Chamber + Cyclone + Wet Scrubber + Stack)	161.00	8%	2.3× Lamdeng 20T
4	ICEMS Continuous Monitoring (5 stacks)	50.60	3%	2.3× Lamdeng 20T
5	Pre-processing (Shredder + Sorting Conveyor + Weighbridge)	119.60	6%	2.3× Lamdeng 20T
6	Ash Brick Press + Curing Shed + BIS Testing	62.10	3%	2.3× Lamdeng 20T
7	Civil & Structural (shed, tipping floor, MRF, control room, fencing, drainage, green belt) — designed for 50 TPD	135.00	7%	1.5× Lamdeng
8	Electrical (HT/LT, MCC, DG backup) + Utilities	70.00	4%	2.0× Lamdeng
9	Engineering + Project Management + Compliance (29% of equipment)	336.00	17%	2.0× Lamdeng
10	Pre-operative + Working Capital Reserve	67.50	4%	1.5× Lamdeng
	Equipment + Project CAPEX Subtotal	1,921.80	78%	
11	DPR / PMC / Technical Consultancy	40.00	2%	
12	Marketing and Liaison	25.00	1%	
13	Contingency (5%)	96.09	4%	
	Total Deployed CAPEX (excl. GST)	2,082.89	85%	
14	GST @ 18%	374.92	15%	
	TOTAL PROJECT COST — 50 TPD (incl. GST)	2,457.81	100%	

Total Project Cost: ₹24,57,81,000/- (₹24.58 Crore) | ₹49.16 Lakh per TPD capacity

Note: Zone 1 (Maharashtra) — no NE/Hilly logistics premium (saves 16% vs Lamdeng DPR). Excludes land cost (GP-owned Gat No. 113). All rates from GDEPL Master Financial Model validated against Lamdeng DPR (IMC/DPR/SWM/2026/001).

Comparison: Lamdeng 20 TPD = ₹16.04 Cr (incl. 16% Zone 2 premium). Loni Kalbhor 50 TPD = ₹24.58 Cr (Zone 1, no premium) — significantly better per-TPD economics at ₹49.16 L/TPD vs ₹80.20 L/TPD.

3.9 Monthly & Annual OPEX (50 TPD, Zone 1 Maharashtra)

Basis: Lamdeng DPR 20 TPD OPEX (₹18.10 L/month) scaled for 50 TPD with Zone 1 adjustments: no NE salary premium, MSEDCL tariff ₹9/kWh (vs ₹13 Manipur), no diesel/parts Zone 2 multipliers, zero land rent (GP-owned Gat No. 113).

OPEX Head	Monthly (₹)	Annual (₹ L)	Basis
Manpower (55 staff × 2 shifts, Zone 1 rates)	16,39,638	196.76	2.2× Lamdeng; no NE 1.1× premium
Electricity (MSEDCL grid, ~150 kW @ ₹9/kWh)	5,12,308	61.48	2.5× load; ₹9 vs ₹13/kWh
Diesel (DG backup + site vehicles)	76,000	9.12	2× Lamdeng; no 1.5× NE diesel
APCS / Gasifier Maintenance	87,500	10.50	2.5×; no 1.4× NE parts
Shredder Wear Parts	50,000	6.00	2.5×; no NE premium
Consumables (scrubber, refractory, PPE)	68,000	8.16	2×; no NE premium
Ash Brick Press Consumables	37,500	4.50	2.5× Lamdeng
Premises / Land Rent	NIL	NIL	GP-owned Gat No. 113
Insurance (0.5% CAPEX p.a.)	87,000	10.44	Standard rate
NABL Testing (stack, water, noise)	62,500	7.50	5 stacks, quarterly
Administrative Overhead	75,000	9.00	Lump sum
TOTAL MONTHLY OPEX	26,09,314		
TOTAL ANNUAL OPEX		313.12	₹3.13 Crore/year

Tipping Fee Calculation

Parameter	Value
Monthly OPEX (total)	₹26,09,314
Less: Ash Brick Revenue (~2.5 TPD ash × 100 bricks/T × ₹8/brick × 26 days)	₹52,000/month (marginal)
Less: Recyclable Revenue (if sorted by operator)	₹1.0–2.0 L/month (variable)
Net monthly cost covered by tipping fee	₹25,57,000 (conservative)
MSW processed per month (50 TPD × 26 days)	1,300 MT/month
Required Tipping Fee	₹1,967/MT (₹1.97/kg)
Recommended Tipping Fee (with 10% margin)	₹2,200/MT (₹2.20/kg)
Comparison: Lamdeng 20 TPD tipping fee	₹3,800/MT — 50 TPD is 42% cheaper per tonne
Comparison: Engineered landfill cost	₹2,000–4,000/MT (without transport)

Note: Tipping fee significantly lower than Lamdeng DPR due to (a) economies of scale at 50 TPD, (b) Zone 1 Maharashtra rates vs Zone 2 NE India, (c) zero land rent (GP-owned site).

3.10 Project Financial Summary

Parameter	Value
Total Project Cost (incl. GST)	₹24.58 Crore
Per TPD Cost	₹49.16 Lakh/TPD
Annual OPEX	₹3.13 Crore/year
Tipping Fee Revenue (₹2,200/MT × 15,600 MT/yr)	₹3.43 Crore/year
Ash Brick + Recyclable Revenue	₹0.25–0.40 Crore/year
Total Annual Revenue	₹3.68–3.83 Crore/year
Annual Net Surplus	₹0.55–0.70 Crore/year
Simple Payback (from revenue)	— CAPEX funded by grants; OPEX covered by tipping fee
O&M Model	15-year EPC + O&M contract (as per Lamdeng DPR model)
Employment Generated	55 direct + ~30 indirect (DWCC, transport, rag pickers)
Cost per kg waste disposed	₹1.97/kg (Year 1) — Zone 1 rate
Comparison: Lamdeng 20 TPD cost/kg	₹3.45/kg — Loni is 43% cheaper

3.11 Dry Waste Collection Centre (DWCC)

3 DWCCs proposed — one at the main processing site (Gat No. 113) and two at satellite locations within the GP area. DWCCs will function as social enterprises, buying recoverables from waste generators and informal sector (rag pickers, kabadiwalas) and selling to wholesale recyclers. Infrastructure includes plastic baling machine, briquetting machine, electronic weigh machine, sorting tables, and storage bins for 15+ waste categories.

3.12 Zero Waste Management

The ULB should pilot zero-waste practices in 2-3 wards immediately, expanding phase-wise. Wet waste composted at community level (bulk generators like MIT campus to process on-site per SWM Rules 2016). Dry waste through DWCC. Inerts to road construction. Sanitary waste through CBMWTF. The 50 TPD plant handles the residual mixed waste and rejects, ensuring nothing goes to landfill or — critically — to the Mula-Mutha riverbed.

4. Land, Infrastructure & Site

4.1 Proposed Site — Gat No. 113

As per the Gram Sabha resolution of 23 March 2026, Gat No. 113 within Loni Kalbhor GP limits has been identified for the project. The total area is 18 acres; after excluding the Mula-Mutha river-bed portion, the usable area is estimated at 10-12 acres. The government survey (mojani) is to be completed to demarcate exact boundaries.

Site Advantages: (a) GP-owned land — no acquisition cost. (b) Adjacent to existing waste dumping area — legacy waste remediation can be integrated. (c) Road access from NH-65. (d) Away from dense residential clusters. (e) Sufficient area for plant, DWCC, green belt buffer, and future expansion.

4.2 Plant Layout & Space Requirement

Facility	Area (sq ft)	Area (sq m)
Processing Shed (5 gasifier modules + pyrolysis)	25,000	2,323
Sorting / Segregation Shed	5,000	465
DWCC & MRF	5,000	465
Weighbridge & Office	2,000	186
Green Coal / Biochar Storage	3,000	279
Fly Ash Brick Yard	5,000	465
Vehicle Parking & Wash Area	3,000	279
Green Belt & Buffer Zone	10,000	929
Internal Roads & Drains	5,000	465
Future Expansion (Phase 2)	10,000	929
TOTAL	73,000	6,785

Total land required: ~1.7 acres (6,785 sq m). Well within the 10-12 acres available at Gat No. 113.

5. Institutional Aspects & Capacity Building

5.1 Administration Structure

GP Level: Sarpanch + Gramsevak responsible for overall SWM oversight. Sanitary Inspector (1 per 25,000 population = 2 required) for field supervision. Sweeping and collection outsourced to contractor with GP monitoring.

Plant Level: GDEPL provides EPC + O&M under PPP contract. Plant Manager (GDEPL) reports to GP committee. Weighbridge operator, DWCC operators, and gasifier operators on GDEPL payroll.

ZP Level: Technical Sanction from Executive Engineer, ZP Pune. CEO ZP for administrative sanction. BDO Haveli for scheme-level coordination.

5.2 IEC & Public Awareness

Given the current crisis (student protests, media attention, NGT exposure), public awareness is already high. The IEC campaign should capitalise on this momentum:

- (a) Door-to-door awareness covering all 7,500+ households over 3 months with pamphlets and one-on-one interaction in Marathi.
- (b) Weekly “Swachh Loni” awareness events at Ganapati Chowk and other community gathering points.
- (c) School/college campaigns — MIT ADT University students can serve as “Swachhata Ambassadors” given their demonstrated activism.
- (d) Social media campaign leveraging existing media coverage of the crisis.
- (e) Ward-level Swachhata Committees with representation from RWAs, commercial establishments, and MIT campus.

Action Plan for Target Groups

Sr	Target	Details	Action Plan
1	Households	28,500+ residents	Door-to-door segregation training, bin distribution, composting demos
2	MIT Campus	20,000 students + 1,000 staff	Campus-wide zero-waste program, Swachhata Ambassador scheme, on-campus composting for hostel wet waste
3	Commercial	Hotels, shops along NH-65	Mandatory segregation, DWCC membership, user fee collection
4	Waste Workers	Sweepers, rag pickers	Integration into formal system, ID cards, SHG formation, safety training
5	GP Members	Sarpanch, ward members	Orientation visits to GDEPL Hadapsar/Goa plants
6	Media	Local print/electronic	Press conferences, site visits post-commissioning

6. Project Implementation Schedule

Sr	Activity	Start	Duration	Responsible
1	Gram Sabha Resolution (completed)	Mar 2026	Done	GP Loni Kalbhor
2	Land Survey & Demarcation (Gat 113)	Apr 2026	1 month	Revenue / GP
3	DPR Preparation & Appraisal	Apr 2026	1 month	GDEPL / GP
4	Administrative Sanction (GP/ZP)	May 2026	1 month	CEO ZP / BDO
5	Technical Sanction (EE, ZP Pune)	May 2026	1 month	EE ZP Pune
6	MPCB CTE Application (UCAMS)	Jun 2026	2 months	GDEPL
7	Funding Applications (SBM/FC/MNRE)	Jun 2026	3 months	GP + District
8	Site Preparation & Civil Works	Jul 2026	4 months	EPC Contractor
9	Equipment Manufacturing & Delivery	Jul 2026	5 months	GDEPL / Vendors
10	Erection, Commissioning & Trial Run	Nov 2026	2 months	GDEPL
11	MPCB CTO Application	Jan 2027	1 month	GDEPL
12	Commercial Operation	Feb 2027	—	GP + GDEPL

Total project timeline: ~10 months from DPR approval to commercial operation.

7. Funding Strategy

The project cost of ₹7.76 Crore can be funded through convergence of multiple Central and State schemes:

Sr	Funding Source	% Share	Amount (₹ Cr)	Status / Route
1	SBM-U 2.0 / SBM-G VGF (Central 35%)	35%	8.60	DPR → State HPC → MoHUA sanction
2	State Govt Share (22%)	22%	5.41	State matching grant via UDD/Panchayat Raj
3	15th/16th FC Tied Grant (SWM)	20%	4.92	GP Council Resolution → direct allocation
4	MNRE BioURJA CFA (₹15,000/kWe)	8%	1.97	Application through State RE Agency (MEDA)
5	MPLAD / MLALAD	10%	2.46	Through Shirur MP/MLA → District Collector
6	GP Own Revenue / Convergence	5%	1.22	User fee, tipping fee, by-product advance
	TOTAL	100%	24.58	

Net GP contribution from own funds: Only ₹1.22 Crore (5% of project cost). Balance 95% from Central/State grants and scheme convergence. The tipping fee revenue of ₹3.43 Crore/year makes the plant OPEX self-sustaining from Day 1.

Annexure 1 — Legal Aspects

The legal framework stems from the Municipality Act, Panchayat Raj Act, state policy on SWM, and MSW Rules 2016/2026. Key duties of waste generators include mandatory segregation into three streams, secure wrapping of sanitary waste, and payment of user fees. Key duties of local authorities include door-to-door collection, waste picker integration, bye-law framing within one year, material recovery facilities, daily market waste collection, and public awareness through IEC campaigns. Non-compliance attracts spot fines under GP bye-laws and environmental compensation under “Polluter Pays” principle.

The SWM Rules 2026 (effective 1 April 2026) further mandate Extended Bulk Waste Generator Responsibility (EBWGR) certificates, which creates a new revenue stream for waste processing facilities like the proposed MMJUG plant.

Annexure 2 — Gram Sabha Resolution Reference

Reference: Special Gram Sabha, Grampanchayat Loni Kalbhor, dated 23 March 2026.

Resolution passed unanimously for: (a) Government survey of Gat No. 113 (18 acres); (b) Setting up modern waste segregation and processing project on usable land (excluding river-bed); (c) River improvement project; (d) Garden and open gym on remaining area; (e) Removal of encroachments from GP land.

Note: Certified copy of the Gram Sabha resolution to be attached as enclosure to this DPR at the time of submission.